

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4028
ANSWERED ON:18.08.2010
MODIFICATION OF GUIDELINES
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether his Ministry has received any proposals/demands to modify Coastal Regulation Zone guidelines for the coastal areas in the country to give a boost to the tourism industry and/or for the purpose of meeting genuine needs of the people to meet housing needs;
- (b) if so, whether the Tourism Ministry has taken any view in that matter for the consideration of the Government;
- (c) if so, the details of the proposals received, State-wise; and
- (d) the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH):

- (a)&(b) No proposal has been received from the Ministry of Tourism to modify the Coastal Regulation Zone (CRZ) Notification, 1991 to give boost to tourism industry .
- (c)&(d) Based on the request made by Andaman and Nicobar Administration for relaxing CRZ Notification, 1991 for promoting tourism in islands, the Ministry of Environment and Forests had issued an amendment dated 29th July, 2003 to the CRZ Notification, 1991 relaxing the No Development Zone to 50mts based on Integrated Coastal Zone Management studies. No such request has been received from any other State/Union territory Government. However, all proposals relating to tourism projects are considered under the provisions of the CRZ Notification, 1991, as amended from time to time.